

**आयकर अपीलीय अधिकरण “जी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“G” BENCH, MUMBAI**

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं  
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।  
**BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND**  
**HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.6302/Mum/2018  
(निर्धारण वर्ष / Assessment Year: 2015-16)

<b>M/s. Global Softech Ltd.</b> 11/12, Raghuvanshi Mill Compound, Lower Parel, Mumbai-400 013	<b>बनाम</b> / Vs.	<b>DCIT, Central Circle-5(3)</b> Room No.1906, 19 <sup>th</sup> Floor Air India Building, Nariman Point Mumbai-400 021
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. <b>AABCG-1089-R</b>		
(□ पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )
<b>Assessee by</b>	:	Assessee's application dated 06/02/2021
<b>Revenue by</b>	:	Shri T.S. Khalsa- Ld. Sr.AR
सुनवाई की तारीख/ <b>Date of Hearing</b>	:	08/02/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	08/02/2021

**आदेश / ORDER**

**Manoj Kumar Aggarwal (Accountant Member)**

1. Aforesaid appeal by assessee for Assessment Year 2015-16 contest the order of learned first appellate authority on certain grounds of appeal. The assessment was framed u/s 143(3) on 26/12/2017.
2. The registry placed on record assessee's email dated 06/02/2021 wherein it has been stated that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 for the year under

consideration and received Form No.5 from the appropriate authority. The Ld. DR submitted that the appeal may be dismissed.

3. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. The appeal stands dismissed as withdrawn.

*Order pronounced on 08<sup>th</sup> February, 2021.*

**Sd/-**  
**(Mahavir Singh)**  
उपाध्यक्ष / **Vice President**

**Sd/-**  
**(Manoj Kumar Aggarwal)**  
लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated :08/02/2021  
Sr.PS, Kasarla Thirumalesh

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)**  
**आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**